

**Central Administrative Tribunal
Principal Bench**

O.A. No. 3243/2016

New Delhi this the 23rd day of September, 2016

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. K.N.Shrivastava, Member (A)**

Harinderjit Singh, (aged about 71 years)
Designation : Retired AGE E/M
S/o late Sh. Dilbag Singh
R/o 225-L, Model Town, Ludhiana, Punjab Applicant

(By Advocate: Mr. Virendra Kumar with Mr. S.N. Sharma)

1. Union of India,
Through the Defence Secretary
Ministry of Defence
Govt. of India, South Block,
New Delhi-110011
2. Engineer-in-Chief
(Engineer-in-Chief Branch)
M.E.S., Army Head Quarters,
Kashmir House, New Delhi-110010
3. MEs Record Office (Officer)
Delhi Cantt-110010
4. Garasisan Engineer
AF Halwara, Punjab. Respondents

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Heard the counsel for the applicant. He argued that the applicant had made a representation to the respondents dated 19.04.2016 at Annexure A-I. He further submits that applicant will be satisfied if directions are issued to the respondents to decide the aforesaid representation within a time bound manner.

2. Under such circumstances, considering the prayer of the learned counsel for the applicant, the OA is disposed of at the admission stage

itself, directing the respondents to decide the representation of the applicant by means of a reasoned and speaking order within a period of three months from the receipt of certified copy of this order. No costs.

(K.N. Shrivastava)
Member (A)

(Raj Vir Sharma)
Member (J)

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